

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2024 in MAC App./125/2024/(Filing No.)

GOPI BIR CHAUHAN AND ANOTHER

APPLICANTS

VERSUS

YOGESH CHETTRI AND OTHERS

RESPONDENTS

Date: 21.02.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Prem Simon Chettri, Advocate.

For Respondents

R-1 Mr. Yashir N. Tamang, Advocate.

R-2 & R-3 None present.

ORDER

Learned Counsel Mr. Yashir N. Tamang, enters appearance for Respondent No.1 today. He has filed his Vakalatnama.

Respondents No.2 and 3 are unrepresented.

As per the report of the Registry Notice issued to Respondent No.2 has been "delivered" and Notice issued to Respondent No.3 is "item bagged".

We may await service of Notice on the said Respondents.

List on 28-03-2025.

Judge
21.02.2025